

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012 &
71 of 2013**

Dated : 18th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Tata Power Co. Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.
Mr. Avijeet Kr. Lala
Ms. Perna Priyadarshini**

**Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R.2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra for R-1**

ORDER

Post the matter for further hearing on **2.4.2013 at**
11.00 a.m. and 5.4.2013 at 2.30 p.m.

**(V.J. Talwar)
Technical Member
ak/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**